



INTELLECTUAL
PROPERTY INDIA
PATENTS/DESIGNS/
TRADE MARKS
GEOGRAPHICAL
INDICATIONS



भारत सरकार / GOVERNMENT OF INDIA
व्यापार चिन्ह रजिस्ट्री / TRADE MARKS REGISTRY
बौद्धिक संपदा भवन / IP BHAWAN
चाणक्यपुरी ओवर्ब्रिज के निकट / NEAR CHANKYAPURI OVERBRIDGE,
घाटलोडिया, अहमदाबाद / GHATLODIA, AHMEDABAD-380061

☎ 079-27601781
079-27601782
Fax No.: 27601779

Time: 11:00 AM

Date: 04/05/2022

CAUSE LIST

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties
01	2233705/07	Opp. No. AMD-831933	Advocate Gaurav K. Mehta, Ahmedabad / Mr. Arvindhbai K. Patel, Ahmedabad V/s M/s. Bhansali & Associates, Ahmedabad / M/s. Shree Laxmi Industries, Ahmedabad



INTELLECTUAL
PROPERTY INDIA
PATENTS/DESIGNS/
TRADE MARKS
GEOGRAPHICAL
INDICATIONS



भारत सरकार / GOVERNMENT OF INDIA
व्यापार चिन्ह रजिस्ट्री / TRADE MARKS REGISTRY
बौद्धिक संपदा भवन / IP BHAWAN
चाणक्यपुरी ओवरब्रिज के निकट / NEAR CHANKYAPURI OVERBRIDGE,
घाटलोडिया, अहमदाबाद / GHATLODIA, AHMEDABAD-380061

☎ 079-27601781
079-27601782
Fax No.: 27601779

Time: 11:00 AM

Date: 10/05/2022

CAUSE LIST

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties
01	4682499/03	Opp. No. AMD-1086730	Mr. Vijay Kumar Gupta, Delhi / Mr. Gabani Keyur Rameshbhai, Surat V/s M/s. S A Associates, Maharashtra / Mr. Mahendra Jeshabhai Bambhaniya, Maharashtra
02	4620730/09	Opp. No. AMD-1086731	Mr. Vijay Kumar Gupta, Delhi / Mr. Gabani Keyur Rameshbhai, Surat V/s M/s. S A Associates, Maharashtra / Mr. Mahendra Jeshabhai Bambhaniya, Maharashtra
03	1715135/10	Opp. No. AMD-752021	M/s. Gopakumar Nair Associates, Maharashtra / M/s. Meril Life Sciences Private Limited, Vapi V/s M/s. Mace Corporate Associates, New Delhi / M/s. Jagsonpal Pharmaceuticals Limited, New Delhi
04	1715135/10	Opp. No. AMD-754450	M/s. Gopakumar Nair Associates, Maharashtra / M/s. Meril Life Sciences Private Limited, Vapi V/s M/s. Remfry & Sagar, Gurgon

05	851462/03	Opp. No. AMD-711597	Mr. Jatin Y. Trivedi, Ahmedabad / Mr. Ramanlal Laxminarayan Pawar, Ahmedabad V/s M/s. L. R. Swami Co., Chennai / M/s. Pauer Soaps Limited, Pondicherry
06	1010600/30	Opp. No. AMD-123810	M/s. Trade Mark Registration Service, Jaipur / M/s. Calcutta Trading Company, Jaipur V/s M/s. Calcuta Trade Mark Co., Delhi / M/s. Iqbal Tea Traders Private Limited, New Delhi
07	1907645/19	Opp. No. AMD-779684	M/s. M.N.Shah & Co., Ahmedabad / M/s. Lemon Ceramic Pvt. Ltd., Ahmedabad V/s M/s. H. P. Associates, Mumbai / M/s. Lemon Home Appliances Pvt. Ltd., Mumbai
08	2299599/30	Opp. No. AMD-833854	Advocate Mrugeshkumar Anandjibhai Mavani, Rajkot / Mr. Ravibhai Vijaybhai Rathod, Gujarat V/s M/s. Anand And Anand, New Delhi / M/s. Dharampal Premchand Ltd., Delhi



INTELLECTUAL
PROPERTY INDIA
PATENTS/DESIGNS/
TRADE MARKS
GEOGRAPHICAL
INDICATIONS



भारत सरकार / GOVERNMENT OF INDIA
व्यापार चिन्ह रजिस्ट्री / TRADE MARKS REGISTRY
बौद्धिक संपदा भवन / IP BHAWAN
चाणक्यपुरी ओवर्ब्रिज के निकट / NEAR CHANKYAPURI OVERBRIDGE,
घाटलोडिया, अहमदाबाद / GHATLODIA, AHMEDABAD-380061

☎ 079-27601781
079-27601782
Fax No.: 27601779

Time: 11:00 AM

Date: 11/05/2022

CAUSE LIST

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties
01	846799/30	Opp. No. AMD-190566	M/s. A. R. Shah & Co., Ahmedabad / Mr. Kamleshkumar Kanaiyalal Bhervani, Ahmedabad V/s M/s. D. P. Ahuja & Co., Calcutta
02	560225/16	Opp. No. AMD-190827	M/s. R. R. Shah & Co., Ahmedabad / Smt. Manjulaben Vasudev Bhatt, Ahmedabad V/s Mr. Sushant Singh, New Delhi / M/s. Hindustan Pencils Ltd., Mumbai
03	1142111/30	Opp. No. AMD-195306	M/s. H. K. Acharya & Company, Ahmedabad / M/s. Alpinik Farms, Vasad V/s M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Zen Industries Pvt. Ltd., Ahmedabad
04	1712177/30	Opp. No. AMD-757300	M/s. Harsh M. Pathak & Co., Gandhinagar / Mr. Modi Dharmeshkumar Babulal, Ahmedabad V/s M/s. Chandrakant M Joshi, Mumbai / Mr. Rajendra Babulal Malu, Jaysingpur

05	1216325/01	Opp. No. AMD-189824	M/s. K. I. Raval & Co., Ahmedabad / M/s. National Organic Fertilizer, Ahmedabad V/s M/s. W.S. Kane & Co., Mumbai / M/s. Gujarat Narmada Valley Fertilizers Company Ltd., Narmadanagar
06	2101143/30	Opp. No. AMD-837779	M/s. D.C. Dani & Associates, Ahmedabad / Mr. Sureshbhai Lilachand Patel, Mahesana V/s M/s. Worldwide Registration Bureau., New Delhi / M/s. Ahuja Masala Co. Pvt. Ltd., New Delhi
07	934803/05	Opp. No. AMD-718446	Mr. Jatin Y. Trivedi, Ahmedabad / Mr. Kaushikdhar Bhanudhar Bhatt, Ahmedabad V/s Ms. Usha Athreya Chandrasekhar, Mumbai / Dr. Pankaj Naram & Dr. Smita Naram, Mumbai
08	1123279/31	Opp. No. AMD-247731	Mr. Jatin Y. Trivedi., Ahmedabad / Mr. Rashmin M Majithia, Ahmedabad V/s M/s. R. R. Shah & Co., Ahmedabad / M/s. Urmin Products Pvt. Ltd., Ahmedabad



INTELLECTUAL
PROPERTY INDIA
PATENTS/DESIGNS/
TRADE MARKS
GEOGRAPHICAL
INDICATIONS



भारत सरकार / GOVERNMENT OF INDIA
व्यापार चिन्ह रजिस्ट्री / TRADE MARKS REGISTRY
बौद्धिक संपदा भवन / IP BHAWAN
चाणक्यपुरी ओवर्ब्रिज के निकट / NEAR CHANKYAPURI OVERBRIDGE,
घाटलोडिया, अहमदाबाद / GHATLODIA, AHMEDABAD-380061

☎ 079-27601781
079-27601782
Fax No.: 27601779

Time: 11:00 AM

Date: 12/05/2022

CAUSE LIST

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties
01	1945763/21	Opp. No. AMD-797257	Mr. Jitendra Mahvir Jain, Ahmedabad V/s M/s. Harsh Electricals, Thane
02	1984368/30	Rect. No. AMD-265341	Mr. Rajendra H. Bhansali, Ahmedabad / M/s. Nakoda Foods Pvt. Ltd., Ahmedabad V/s M/s. Navkar Associates, Indore / Mr. Sanjay Jain, Indore
03	2084690/10	Opp. No. AMD-808242	M/s. K.C. Patel & Co., Ahmedabad / M/s. Nikko Scientific & Medical Devices Pvt. Ltd., Ahmedabad V/s Mr. P. K. Arora, Agra / M/s. Raj Vijay Corporation (Unit-II), Agra
04	2084872/05	Opp. No. AMD-801187	Mr. Jatin Y. Trivedi, Ahmedabad / M/s. Cadila Pharmaceuticals Ltd., Ahmedabad V/s M/s. Medley Pharmaceuticals Ltd, Mumbai

05	2128405/07	Opp. No. AMD-806195	M/s. K.C. Patel & Co., Ahmedabad / Mr. Manishbhai K. Kachhadiya, Ahmedabad V/s M/s. Harsh Electricals, Thane
06	2196160/35	Rect. No. AMD-267991	Mr. Naresh Kumar Gupta, Rajasthan / Mr. Sanjay Choudhary, Rajasthan V/s Advocate Shiv Kumar Awar, Jaipur / Mr. Narendra Choudhary, Jaipur
07	2212951/05	Opp. No. AMD-813811	Ms. Laxmi Sanjay Agrawal, Ahmedabad V/s M/s. Vishesh And Associates, Ahmedabad / M/s. Cachet Pharmaceuticals Pvt. Ltd., Mumbai
08	2248355/20	Rect. No. AMD-268081	M/s. T.C.Patel & Co., Ahmedabad / Mr. Jayantibhai B. Trada, Ahmedabad V/s Navkar Associates, Indore / M/s. Godriwala Plastic Private Ltd., Raipur
09	2274878/06	Rect. No. AMD-268757	M/s. T.C.Patel & Co., Ahmedabad / Mr. Babulal Manilal Modi, Mahesana V/s M/s. Mahtta & Co., Ludhiana / Mr. Neeraj Dhamija, Ludhiana
10	2305743/05	Opp. No. AMD-859634	M/s. Delhi Registration Service, Delhi / Mr. Sanyam Baid, Rajasthan V/s M/s. Mace Corporate Associates, New Delhi / M/s. Harasha Pharma Pvt. Ltd., New Delhi

11	2341622/19	Rect. No. AMD-268602	M/s. Indus, Ahmedabad / Mr. Sahadev Parihar, Rajasthan V/s M/s. Navkar Associates, Indore / M/s. R C Plasto Tanks And Pipes Pvt. Ltd., Nagpur
12	2341622/19	Rect. No. AMD-268507	M/s. Indus, Ahmedabad / Mr. Sahadev Parihar, Bikaner V/s M/s. Navkar Associates, Indore / Mr. Sahadev Parihar, Bikaner
13	2351976/30	Opp. No. AMD-836554	M/s. Tradesafe, Ahmedabad / Mr. Shirishbhai D. Tanna, Rajkot V/s M/s. Saurashtra Trading Company, Rajkot
14	2357504/01	Opp. No. AMD-894295	M/s. Tradetend Consultants Pvt. Ltd., Rajkot / M/s. Krishna Bio-Tech Pvt. Ltd., Rajkot V/s M/s. Rao & Rao, Secunderabad / M/s. Prathista Industries Ltd., Secunderabad
15	2421441/03	Opp. No. AMD-830961	M/s. H.K. Achaya And Company, Ahmedabad / M/s. Silox India Private Limited, Vadodara V/s Advocate Shyam Arha, Marwar / M/S. Brite Henna Products, Marwar
16	2497967/30	Opp. No. AMD-827941	Advocate Rohit Jain, Jaipur / M/s. Chhitarmal Bhuramal Traders Pvt. Ltd., Jaipur V/s Mr. Sundar Bhagwati, Vadodara

17	2501046/05	Opp. No. AMD-852048	M/s. 4care Lifescience Private Limited, Ahmedabad V/s M/s. H. K. Acharya & Company, Ahmedabad / M/s. Albatross Pharmaceuticals, Navsari
18	2554447/30	Opp. No. AMD-843728	Mr. Kedar G. Dave, Ahmedabad / Mr. Mahendrabhai Trikamlal Patel, Gandhinagar V/s M/s. Krishna Sales Agency, Surat
19	2620503/17	Opp. No. AMD-889684	Advocate N.N. Prajapati, Ahmedabad / Mrs. Ranjanben B. Patel, Valsad V/s Mr. Hiral C. Joshi, Mumbai / M/s. Manjula Rubber & Polymer Inds. P. Ltd. , Valsad
20	2748672/03	Opp. No. AMD-895745	M/s. K.C. Patel & Co., Ahmedabad / Mr. Aslam Valimohamed Telwala, Bhavnagar V/s M/s. M.N. Shah & Co., Ahmedabad / Mr. M.Hanifbhai, Bhavnagar
21	3092527/29	Opp. No. AMD-972666	M/s. Gautam & Company, Jaipur / Mr. Amit Gupta, Jaipur V/s M/s. Ashoka Trade Mark Co., New Delhi / M/s. Shyam Industries, West Bengal
22	3208584/29	Opp. No. AMD-987959	Mr. Kamal Vijay Verma, Kachchh / M/s. Shree Mahesh Oil Products,, Bhilwara V/s M/s. United Overseas Trade Mark Co., New Delhi / M/s. Mahesh Namkeen Pvt. Ltd., Lucknow

23	3342880/11	Opp. No. AMD-994157	M/s. Regal And Regal, Rajkot / Mr. Shri Sagar Bharatbhai Trambadia, Gujarat V/s M/s. Mason & Associates, New Delhi / M/s. Everest Industries Limited, Noida
24	3496497/19	Opp. No. AMD-998621	M/s. G. D. Bansal & Associates, Jaipur / M/s. Jindal Shakti Cement, Rajasthan V/s Mr. Atul Kumar Sahuwala, Sri Ganganagar / Mr. Rakesh Paswan S/o Arjun Paswan, Bihar
25	3635437/05	Opp. No. AMD-921532	M/s. K.C. Patel & Co., Ahmedabad / M/s. Shree Godham Mahateerth Pathmeda Lok Punyarth Nyas, Rajasthan V/s M/s. V.A. Associates, Mumbai / M/s. Lupin Limited, Mumbai
26	3674454/30	Rect. No. AMD-265102	M/s. All India Proficient Corporate Services Pvt. Ltd., Jaipur / Shri Damodar (M/s Radha Govind Traders), Jaipur V/s Advocate J.P. Associates, Gwalior / M/s. Govind Foods India Pvt. Ltd., Madhya Pradesh
27	3797963/05	Opp. No. AMD-962083	Mr. Rakeshkumar Maganbhai Vekariya, Surat / Mr. Suresh Kantibhai Sojitra, M/s. Nutrabin Healthcare, Surat V/s M/s. Charak Pharma Pvt. Ltd., Mumbai
28	3903135/25	Opp. No. AMD-956059	M/s. Indus, Ahmedabad / Mr.Hiteshbhai Karmashibhai Kukadiya Trading As The Red Lion Enterprise, Surat V/s M/s. Ashoka Trade Marks Co., New Delhi / M/s. Mirza International Ltd., New Delhi

29	3904040/42	Opp. No. AMD-956552	Mr. Prassan Navinkumar Sinha, Ahmedabad / M/s. Techultra Solutions, Kahambhat V/s M/s. M/s. V.A. Associates, Mumbai / M/s. Grasim Industries Limited., Mumbai
30	3935366/07	Rect. No. AMD-266554	Advocate Sagar R. Kadiya, Ahmedabad / M/s. CFPM Industries, Valsad V/s M/s. H. K. Acharya & Company, Ahmedabad / M/s. Centrifugal Products, Valsad
31	3951261/35	Opp. No. AMD-985363	Mr. Suraj Naskar, Ahmedabad / Mr. Mori Alpeshkumar Tematsinh, Ahmedabad V/s Mr. Ravindra Suresh Darandale, Nasik / Mr. Shrikant R. Avhad, Ahmednagar
32	3999752/17	Opp. No. AMD-981552	Mr. Priteshkumar Vitthalbhai Patel Trading As M/s. Vikas Polymer, Kheda V/s M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Dutron Plastics Ltd., Ahmedabad
33	4061028/39	Opp. No. AMD-992309	Mr. Rushit Sheth, Rajkot / M/s. Eagle Tradelinks Pvt. Ltd., Rajkot V/s M/s. Eagle Corporation Pvt. Ltd., Ahmedabad
34	4068093/29	Opp. No. AMD-993546	Mr. Nadar Vennila, Pune / Mr. Patel Hardikkumar, Gujarat V/s M/s. Mace Corporate Associates, New Delhi / M/s. Terrestrial Foods Pvt. Ltd., New Delhi

35	4109658/16	Opp. No. AMD-1001935	Mr. Nikhil Soni, Jaipur / M/s. Raturaj Pencil Private Limited, Ahmedabad V/s Mr. Sushant M. Singh & Associates, New Delhi / M/s. Hindustan Pencils Private Limited, Mumbai
----	------------	-------------------------	--



INTELLECTUAL
PROPERTY INDIA
PATENTS/DESIGNS/
TRADE MARKS
GEOGRAPHICAL
INDICATIONS



भारत सरकार / GOVERNMENT OF INDIA
व्यापार चिन्ह रजिस्ट्री / TRADE MARKS REGISTRY
बौद्धिक संपदा भवन / IP BHAWAN
चाणक्यपुरी ओवर्ब्रिज के निकट / NEAR CHANKYAPURI OVERBRIDGE,
घाटलोडिया, अहमदाबाद / GHATLODIA, AHMEDABAD-380061

☎ 079-27601781
079-27601782
Fax No.: 27601779

Time: 11:00 AM

Date: 17/05/2022

CAUSE LIST

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties
01	2506116/43	Opp. No. AMD-845057	Regal IPR Associates, Rajkot / Apple Bite Hospitality Pvt. Ltd., Rajkot V/s Ms. Jaya A. Manghwani, Mumbai / Mr. Kisanlal Bastiram Sarda, Nashik
2	1924214/09	Opp. No. AMD-802533	Mr. Parshwad N. Vora, Bhavnagar V/s D.P. Ahuja & Co., Calcutta
3	1259137/09	Opp. No. AMD-193933	Advocate Chirag A. Shah, Ahmedabad / Mr. Bharatkumar Sohanlal Jain, Ahmedabad V/s M. P. Mirchandani & Co., Mumbai / M/s. Anchor Electronics & Electricals Pvt. Ltd., Mumbai
4	872542/07	Opp. No. AMD-259690	M/s. K.C. Patel & Co., Ahmedabad / Mr. Jayendrabhai Nagardas Panchal, Ahmedabad V/s Mr. Voctor Moses & Co., Kolkata M/s. Dunlop India Limited, Kolkata

5	285062/30	Rect. No. AMD-262721	M/s. Gurvinder Singh & Associates, Delhi / Mr. Ganga Bishan Alias Haldi Ram, New Delhi V/s M/s. Kolkata Trade mark Service, Kolkata / Mr. Manish Agarwal, Kolkata
6	285062/30	Rect. No. AMD-50	M/s. Gurvinder Singh & Associates, Delhi / Mr. Ganga Bishan Alias Hadli Ram, New Delhi V/s Trade Mark Registration Bureau, Calcutta / M/s. Haldiram & Sons Bhujawala, Kolkata
7	1503523/30	Opp. No. AMD-726081	M/s. Brahmhatt & Associates, Ahmedabad / Mr. Jagdishbhai Bhailalbai Thakkar, Ahmedabad V/s Y.J. Trivedi & Co., Ahmedabad / M/s. Laxmi Protein Products Pvt. Ltd., Vasad
8	1121455/30	Opp. No. AMD-191194	M/s. H. K. Acharya & Company, Ahmedabad / Mr. Rakesh Tarachand Mehtani, Ahmedabad V/s M/s. Anand And Anand, New Delhi



INTELLECTUAL
PROPERTY INDIA
PATENTS/DESIGNS/
TRADE MARKS
GEOGRAPHICAL
INDICATIONS



भारत सरकार / GOVERNMENT OF INDIA
व्यापार चिन्ह रजिस्ट्री / TRADE MARKS REGISTRY
बौद्धिक संपदा भवन / IP BHAWAN
चाणक्यपुरी ओवर्ब्रिज के निकट / NEAR CHANKYAPURI OVERBRIDGE,
घाटलोडिया, अहमदाबाद / GHATLODIA, AHMEDABAD-380061

☎ 079-27601781
079-27601782
Fax No.: 27601779

Time: 11:00 AM

Date: 18/05/2022

CAUSE LIST

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties
01	923820/05	Opp. No. AMD-173444	Mr. Subhashchandra V. Purohit, Ahmedabad / Mr. Chandrakant K. Patel, Ahmedabad V/s M/s. International Trade Marks Bureau, Mumbai / M/s. Lupin limited, Mumbai
2	923820/05	Opp. No. AMD-177321	Mr. Subhashchandra V. Purohit, Ahmedabad / Mr. Chandrakant K. Patel, Ahmedabad V/s M/s. Red Cross Formulations, Aurangabad
3	923820/05	Opp. No. AMD-182468	Mr. Subhashchandra V. Purohit, Ahmedabad / Mr. Chandrakant K. Patel, Ahmedabad V/s M/s. Cadila Pharmaceuticals Ltd., Ahmedabad
4	431169/30	Rect. No. AMD-260697	M/s. M.P. Mirchandani & Co., Mumbai / M/s. Manila Gram Udyog, Udaipur V/s M/s. D. Sen & Co., Calcutta

5	1327344/26	Opp. No. AMD-710788	Mr. Sanjay V. Parikh, Surat / Mr. Rajendra Natvarlal Mashruwala, Surat V/s M/s. K & S Partners, Gurgaon
6	1612175/30	Opp. No. AMD-743786	M/s. Shivayur Health Care Pvt. Ltd., Vadodara V/s M/s. trade mark Protec Company, New Delhi / M/s. Three-N- Product Pvt. Ltd., New Delhi
7	2502525/05	Opp. No. AMD-829985	Advocte Sheth & Co., Rajkot / Mr. Jigneshkumar Vasantlal Malot, Surat V/s Trade Mark Protec Co., New Delhi / M/s. Three-n-Products Pvt. Ltd. New Delhi
8	1085033/05	Opp. No. AMD-169409	Mr. G. D. Bansal, Jaipur / Mr. Yogesh Sharma, Jaipur V/s Mr. Jasani & Company, Rajkot / M/s. Medicare Hygiene Private Limited, Ahmedabad
9	3002858/07	Opp. No. AMD-892138	Advocate Priyanka B. Nagar, Ahmedabad / Mr. Ripulbhai Muljibhai Dhami, Rajkot V/s M/s. D.P. Ahuja & Co, Calcutta
10	2601384	Opp. No. AMD-942199	Mr. Prateek Kasliwal, Jaipur / M/s. Zari Silk (India) Pvt. Ltd., Jaipur V/s M/s. D.P. Ahuja & Co., Calcutta



INTELLECTUAL
PROPERTY INDIA
PATENTS/DESIGNS/
TRADE MARKS
GEOGRAPHICAL
INDICATIONS



भारत सरकार / GOVERNMENT OF INDIA
व्यापार चिन्ह रजिस्ट्री / TRADE MARKS REGISTRY
बौद्धिक संपदा भवन / IP BHAWAN
चाणक्यपुरी ओवर्ब्रिज के निकट / NEAR CHANKYAPURI OVERBRIDGE,
घाटलोडिया, अहमदाबाद / GHATLODIA, AHMEDABAD-380061

☎ 079-27601781
079-27601782
Fax No.: 27601779

Time: 11:00 AM

Date: 19/05/2022

CAUSE LIST

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties
01	1101833/31	Opp. No. AMD-203679	M/s. Tradesafe, Ahmedabad / M/s. Ajanta India Ltd., Morbi V/s Advocate Manoj G. Menda, Mumbai / M/s. Ajanta Pharma Ltd., Mumbai
02	1501126/30	Opp. No. AMD-736339	M/s. H K Acharya & And Company, Ahmedabad / M/s. Harsoda Piyushbhai Potaptbhai, Rajkot V/s M/s. The Apex Company, Delhi / M/s. Goyal Tea Co., Delhi
03	1967222/34	Opp. No. AMD-780690	M/s. K.C. Patel & Co., Ahmedabad / M/s. Miraja Business Development Private Limited, Rajasthan V/s M/s. Anand And Anand, New Delhi
04	1976651/34	Opp. No. AMD-780876	M/s. K.C. Patel & Co., Ahmedabad / M/s. Miraj Business Development Private Limited, Rajasthan V/s M/s. Anand And Anand, New Delhi

05	2160460/35	Opp. No. AMD-929566	M/s. Registration S. S. Kendra, Jaipur / M/s. Mahavir Polymers Pvt. Ltd., Jaipur V/s M/s. Mahtta & Co., Ludhiana / M/s. Jai Lakshmi Rubber Industries, Jalandhar
06	2177724/05	Opp. No. AMD-807979	Mr. Anilbhai Bhandari, Ahmedabad V/s M/s. Indoco Remedies Ltd., Mumbai
07	2224324/30	Opp. No. AMD-845735	M/s. D.C. Dani & Associates, Ahmedabad / Mr. Nitin Rajendra Nanavaty, Baroda V/s M/s. ASM Law Offices, New Delhi / Mr. Sudhir Kumar Singh, New Delhi
08	2303086/05	Opp. No. AMD-821441	M/s. J.T. Jhala & Co., Ahmedabad / M/s. N.V. Life Care Pvt. Ltd., Ahmedabad V/s Advocate Pratima Rasal, Mumbai / M/s. Indoco Remedies Ltd., Mumbai
09	2356642/03	Rect. No. AMD-267547	M/s. Gupta ITPC And Associates, Ghaziabad / Mr. Devendra Kumar Babani S/o. Sh. Ashok Kumar, Rajasthan V/s M/s. Navkar Associates, Indore / M/s. Raj Herbals Pvt. Ltd. Indore
10	2423070/03	Opp. No. AMD-269121	M/s. Trade Mark Registration Services, Jaipur / Smt. Anita Kheria, Jaipur V/s M/s. Navkar Associates, Indore / Mr. Naresh Shamani, Indore

11	2436895/30	Opp. No. AMD-831865	Mr. Bharatkumar T. Kotecha, Jamnagar V/s M/s. The Apex Company, Delhi / Mr. Naresh Kumar Aggarwal, Delhi
12	2445172/30	Opp. No. AMD-833436	M/s. R. R. Shah & Co., Ahmedabad / Mr. Shah Rameshchandra Hansraj, Dahod V/s M/s. G.S. Rijhwani & Co., Mumbai / Messers Anil Industries Kanti Pvt. Ltd., Madhya Pradesh
13	2488356/43	Rect. No. AMD-263267	M/s. G.D. Bansal & Associates, Jaipur / Mr. Vijit Maglani S/o. Sanjay Maglani V/s Mr. Atul Kumar Sahuwala, Sri Ganganagar / M/s. Tarsem Lal Jindal, Sri Ganganagar
14	2508252/05	Opp. No. AMD-839482	Advocate Mayur Y. Parekh, Vadodara / Mr. Rajesh Ramniklal Parekh, Vadodara V/s M/s. TMT Law Practice, Chennai
15	2522228/29	Opp. No. AMD-89756	Mr. Harsh Marwaha, Jaipur / Mr. Rakesh Kumar Agarwal, Rajasthan V/s M/s. G.D. Bansal & Associates, Jaipur / Mr. Bhagwan Das Mangnani S/o. Sh. Kishan Lal Mangnani, Sikar
16	2593142/43	Opp. No. AMD-879147	Mr. Nikhil Soni, Jaipur / M/s. Triveni Gupta, Jaipur V/s M/s. Sunair Hotels Ltd. New Delhi
17	2671960/05	Opp. No. AMD-853564	M/s. Unison Pharmaceuticals Pvt. Ltd., Ahmedabad V/s M/s. VHB Life Sciences Limited, Mumbai

18	2736873/41	Opp. No. AMD-962569	M/s. Makhija & Associates, Thane / M/s. Unnati Institute Of Potential Exploration Pvt. Ltd. V/s M/s. Aakash Educational Services Limited, New Delhi
19	2738690/24	Opp. No. AMD-942842	M/s. Superfastaction Regn. Service, Surat / M/s. Nakshatra Creation Pvt. Ltd., Surat V/s M/s. Chadha And Chadha, New Delhi / Mr. Hemal Sethi, New Delhi
20	2738769/06	Rect. No. AMD-268327	M/s. T.C. Patel & Co., Ahmedabad / Mr.Dharmeshbhai H. Akabari V/s M/s. Mahtta & Co., Ludhiana / Mr. Neeraj Dhamija, Ludhiana
21	2754402/30	Rect. No. AMD-268772	M/s. G.D. Bansal & Associates, Jaipur / Mr. Om Prakash Maru (Nai) S/o. Late Sh. Motilal Maru (Nai), Bikaner V/s M/s. Navkar Associates, Indore / M/s. Ajay Food Products (Kantni) Pvt. Ltd., Kanti
22	3057233/05	Opp. No. AMD-984932	M/s. Techmetix Legal Services, Ahmedabad / Mr. Juberbhai Ibrahimbhai Karadiya, Siddhpur V/s M/s. Vishesh And Associates, Mumbai / M/s. Cachet Pharmaceuticals Pvt. Ltd., Mubai
23	3210517/35	Opp. No. AMD-978883	M/s. T.C. Patel & Co., Ahmedabad / Ms. Ushaben Kamleshkumar Shah, Anand V/s M/s. Shah IP, Ahmedabad / Mr. Prakash L. Bhatia, Partner Of Kenzer, Ahmedabad

24	3211759/44	Opp. No. AMD-877782	M/s. Kavil & Co., Gandhinagar / Mr. Nasim Jivani, Surendranagar V/s M/s. IRA Law, New Delhi / M/s. Max Healthcare Institute Limited, New Delhi
25	3290687/43	Opp. No. AMD-986129	Ms. Bhavana Satwani, Ahmedabad / M/s. JCR Cinema Private Limited, Ahmedabad V/s M/s. K & S Partners, Gurgaon
26	3340730/09	Opp. No. AMD-987616	Mr. Nemil Shah, Mahesana / Mr. Satishbhai Sakarchand Shah, Mahesana V/s M/s. K.C. Patel & Co., Ahmedabad / Mr. Shah Champaklal Nathmal, Shah Mahavirbhai Champaklal And Shah Shalibhadrabhai Champaklal, Ahmedabad
27	3340730/09	Opp. No. AMD-994366	Mr. Nemil Shah, Mahesana / Mr. Satishbhai Sakarchand Shah, Mahesana V/s M/s. D. C. Dani & Associates, Ahmedabad / M/s. Jainam Cables (India) Pvt. Ltd., Ahmedabad
28	3354619/31	Opp. No. AMD-997273	Mr. H. Rathore & Company, Ahmedabad / Ms. Jyotiben Ambalal Patel V/s M/s. Taj Trade Mark, Agra / M/s. Kisan Fodder Mills Private Limited, Varanasi
29	3436486/03	Opp. No. AMD-997669	Advocate Deepak Gupta, New Delhi / Mr. Mukesh Kumar Gupta, Alwar Vs Mr. Pankaj Gupta, Jaipur / Mr. Umesh Gupta, Rajasthan

30	3471347/03	Opp. No. AMD-1000661	Advocate Priyanka B. Nagar, Ahmedabad / Mr. Sanjaybhai Mansukhbhai Ghadiya, Rajkot V/s M/s. Grover & Associates, New Delhi / M/s. Bata India Limited, Gurgaon
31	3471347/03	Opp. No. AMD-1000734	Advocate Priyanka B. Nagar, Ahmedabad / Mr. Sanjaybhai Mansukhbhai Ghadiya, Rajkot V/s M/s. S. Singh & Associates, Delhi / M/s. Param Agarbatti Works, Rajkot
32	3687934/11	Opp. No. AMD-937706	Mr. Alpesh N. Davda, Rajkot / M/s. M K Ceramic, Surendranagar V/s Advocate Dakshesh B. Mehta, Ahmedabad / M/s. Cera Sanitaryware Ltd, Ahmedabad
33	3996353/29	Opp. No. AMD-991966	M/s. Indus, Ahmedabad / Mr. Asharaf M. Pathan, Vadodara V/s Mr. Yash Suryawala, Vadodara / Mr. Umang Thakkar Proprietor Of Jay Jalaram Mukhwas, Baroda
34	4044276/25	Opp. No. AMD-988764	Mr. Vanchinathan, Chennai / Mr. Abhishek Tawania, Bikaner V/s Ms. Jaya A Manghwani, Mumbai / Mr. Arvind Dyeing & Bleaching Mills Private Limited, Ichalkaranji
35	4076650/31	Opp. No. AMD-992466	Mr. Nadar Vennila, Pune / M/s. B P Spices, Unjha V/s M/s. Trade Mark Registration Bureau, Kolkata / M/s. Berger Paints India Limited, Kolkata

36	3175346/19	Opp. No. AMD-909749	Advocate Gaurav Soni, Ahmedabad / M/s. Highborne Laminates Pvt. Ltd. V/s M/s. Quest IP, Gurgaon / M/s. Asian Paints Limited, Mumbai
37	4123705/03	Opp. No. AMD-1004579	M/s. TMC Intellectual Services, Surat / Mr. Kishor Jagdishbhai Gorasiya, Surat V/s M/s. The Kesavi, Surat / Mr. Gunvantbhai R. Gorasiya, Surat



INTELLECTUAL
PROPERTY INDIA
PATENTS/DESIGNS/
TRADE MARKS
GEOGRAPHICAL
INDICATIONS



भारत सरकार / GOVERNMENT OF INDIA
व्यापार चिन्ह रजिस्ट्री / TRADE MARKS REGISTRY
बौद्धिक संपदा भवन / IP BHAWAN
चाणक्यपुरी ओवर्ब्रिज के निकट / NEAR CHANKYAPURI OVERBRIDGE,
घाटलोडिया, अहमदाबाद / GHATLODIA, AHMEDABAD-380061

☎ 079-27601781
079-27601782
Fax No.: 27601779

Time: 11:00 AM

Date: 23/05/2022

CAUSE LIST

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties
01	2201503/31	Opp. No. AMD-808592	M/s. K.C. Patel & Co., Ahmedabad / M/s. Solar Agrotech Pvt. Ltd., Rajkot V/s M/s. S. Singh & Associates, Delhi / M/s. Solar Sales (India), Delhi
02	1807837/41	Opp. No. AMD-795107	M/s. Gautam & Company, Jaipur / M/s. Shree Eduserve Private Limited, Jaipur V/s M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Educomp Solutions Limited, New Delhi
03	1329133/02	Opp. No. AMD-205840	M/s. Tradesafe, Jamnagar / M/s. Asian Colour Co., Ahmedabad V/s M/s. Jasani & Company, Rajkot / M/s. Asian Lime., Rajkot
04	1329133/02	Opp. No. AMD-204707	M/s. Tradesafe, Jamnagar / M/s. Asian Colour Co., Ahmedabad V/s M/s. Arjun T. Bhagat & Co., Mumbai / M/s. Asian Paints (India) Limited, Mumbai

05	788520/24	Opp. No. AMD-200526	M/s. Superfastaction Regn. Service, Surat / Mr. Rakesh R. Veermani, Surat V/s M/s. Arjun T. Bhagat & Co., Mumbai / M/s. Garden Silk Mills Limited, Surat
06	490026/05	Opp. No. AMD-528	M/s. R. R. Shah & Co., Ahmedabad / M/s. Cadila Chemicals Ltd., Ahmedabad V/s M/s. Crawford Bayley & Co., Mumbai
07	2000467/30	Opp. No. AMD-800875	M/s. G. D. Bansal & Associates., Jaipur / Mr. Subhash Jain S/o. Late. Sh. Ram Kishore Jain, Jaipur V/s M/s. H K Acharya And Company, Ahmedabad / M/s. Mukesh Tea Processors & Packers, Surat
08	1229938/07	Opp. No. AMD-194857	Advocate Chirag A. Shah, Ahmedabad / Mr. Munik R. Patel, Ahmedabad V/s M/s. Chandrakant M. Joshi, Mumbai / M/s. Lubi Electricals Ltd., Ahmedabad
09	1668449/25	Opp. No. AMD-759949	M/s. Shah IP, Ahmedabad / Mrs. Nirmalaben Dineshbhai Patel, Ahmedabad V/s M/s. Anand And Anand., New Delhi
10	2029860/30	Opp. No. AMD-812901	M/s. K.C. Patel & Co., Ahmedabad / Mr. Abdulwahid Mohmedbhai Hasmani, Ahmedabad V/s M/s. Y.J. Trivedi & Co., Ahmedabad / M/s. Jilani Foods, Jalgaon



INTELLECTUAL
PROPERTY INDIA
PATENTS/DESIGNS/
TRADE MARKS
GEOGRAPHICAL
INDICATIONS



भारत सरकार / GOVERNMENT OF INDIA
व्यापार चिन्ह रजिस्ट्री / TRADE MARKS REGISTRY
बौद्धिक संपदा भवन / IP BHAWAN
चाणक्यपुरी ओवर्ब्रिज के निकट / NEAR CHANKYAPURI OVERBRIDGE,
घाटलोडिया, अहमदाबाद / GHATLODIA, AHMEDABAD-380061

☎ 079-27601781
079-27601782
Fax No.: 27601779

Time: 11:00 AM

Date: 24/05/2022

CAUSE LIST

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties
01	2142921/31	Opp. No. AMD-805438	Advocate Nikunj V. Joshi, Ahmedabad / Mr. Mahesh Chandra Sharma, Jaipur V/s M/s. Y. J. Trivedi & Co., Ahmedabad / Mr. Jitendra Pal Singh, Delhi
02	809051/05	Opp. No. AMD-206375	M/s. A. R. Shah & Co., Ahmedabad / Mr. Bhikhabhai G. Patel, Ahmedabad V/s Advocate Manoj G. Menda, Mumbai / M/s. Brillchem Pharma Pvt. Ltd., New Delhi
03	1196763/07	Opp. No. AMD-189113	M/s. Tradesafe, Jamnagar / Mr. Ramniklal G. Kotecha, Kutch V/s Mr. Chandrakant M. Joshi, Mumbai
04	1142112/31	Opp. No. AMD-234685	M/s. H. K. Acharya & Company, Ahmedabad / M/s. Alpinik Farms, Vasad V/s M/s. Lall & Sethi., New Delhi

05	1142112/31	Opp. No. AMD-231190	M/s. H. K. Acharya & Company, Ahmedabad / M/s. Alpinik Farms, Vasad V/s M/s. Y. J. Trivedi & Co., Ahmedabad / Mr. Rashmin Majithai, Ahmedabad
06	1612172/07	Opp. No. AMD-743014	M/s. Tradesafe, Jamnagar / Mr. Jinendra Jain, Bhilwara V/s Mr. Chandrakant M Joshi, Mumbai
07	4043634/25	Opp. No. AMD-1053422	M/S. T.C. Patel & Co., Ahmedabad / M/S. Leemboodi Fashion An Indian Partnership Firm, Surat V/s M/s. D.P. Ahuja & Co, Calcutta
08	1683313/09	Opp. No. AMD-752363	Advocate., Chirag A. Shah, Ahmedabad / M/s. Apple Weighinfra Limited, Ahmedabad V/s M/s. Anand And Anand, New Delhi
09	2075100/43	Opp. No. AMD-785952	M/S. Shah IP, Ahmedabad / Mr. Ahir Ishwarbhai Ravjibhai, Vapi V/s Advocate Nikunj V. Joshi, Ahmedabad / M/s. Giriraj Kathiyawadi Bhojnalay, Ahmedabad
10	1306910/34	Opp. No. AMD-209838	M/s. Y. J. Trivedi & Co., Ahmedabad / Mr. Mukundlal Himmatlal Shah, Vadodara V/s M/s. K.C. Patel & Co., Ahmedabad / M/s. The Sugandh Sagar Snuff Works, Sihor
11	518240/05		M/s. Babaria IP, Ahmedabad / Mr. Navinchandra Purshottam Dholakia



INTELLECTUAL
PROPERTY INDIA
PATENTS/DESIGNS/
TRADE MARKS
GEOGRAPHICAL
INDICATIONS



भारत सरकार / GOVERNMENT OF INDIA
व्यापार चिन्ह रजिस्ट्री / TRADE MARKS REGISTRY
बौद्धिक संपदा भवन / IP BHAWAN
चाणक्यपुरी ओवरब्रिज के निकट / NEAR CHANKYAPURI OVERBRIDGE,
घाटलोडिया, अहमदाबाद / GHATLODIA, AHMEDABAD-380061

☎ 079-27601781
079-27601782
Fax No.: 27601779

Time: 11:00 AM

Date: 25/05/2022

CAUSE LIST

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties
01	2150907/05	Opp. No. AMD-884560	M/s. D. C. Dani & Associates, Ahmedabad / Ms. Savitaben Manharlal Gandhi, Surat V/s M/s. Unimed Technologies Limited, Mumbai
02	2599195/35	Opp. No. AMD-844625	Advocate Nikunj V. Joshi, Ahmedabad / Mr. Mahesh Chandra Sharma, Jaipur V/s M/s. Y. J. Trivedi & Co., Ahmedabad / Mr. Jitendra Pal Singh, Delhi
03	2000547/43	Opp. No. AMD-793425	M/s. H K Acharya And Company, Ahmedabad / Mr. Shah Tarun Champaklal, Surat V/s M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Jivraj Tea Limited, Surat
04	1140043/05	Opp. No. AMD-198674	M/s. Crossed Fingers Organics Pvt. Ltd., Ahmedabad V/s Advocate Dakshesh B. Mehta, Ahmedabad / M/s. Raptakos, Brett & Co. Ltd., Mumbai

05	1037898/30	Opp. No. AMD-713994	M/s. D.C. Dani & Associates, Ahmedabad / Mr. Patel Jayantibhai Ishwarlal, Ujha V/s M/s. Madamser & Co., New Delhi / M/s. Avon Cycles Limited, Ludhiana
06	596969/30	Opp. No. AMD-162327	M/s. R. R. Shah & Co., Ahmedabad / Mr. Shah Ajaykumar Manilal, Ahmedabad V/s M/s. Y.J.Trivedi & Co., Ahmedabad / M/s. Nasik Hing Supplying Co., Nasik
07	4355645/06	Opp. No. AMD-1043805	Advocate Rajesh Ratilal Soni, Ahmedabad / Ms. Shruti Jain W/o. Sameer Buchha, Jaipur V/s M/s. Khaitan & Co, Mumbai / M/s. JSW IP Holdings Private Limited, Mumbai
08	4355645/06	Opp. No. AMD-1046219	Advocate Rajesh Ratilal Soni, Ahmedabad / Ms. Shruti Jain W/o. Sameer Buchha, Jaipur V/s M/s. Indian Trade Marks Co., New Delhi / M/s. Jindal Industries Pvt. Ltd., Haryana
09	4355645/06	Opp. No. AMD-1063822	Advocate Rajesh Ratilal Soni, Ahmedabad / Ms. Shruti Jain W/o. Sameer Buchha, Jaipur V/s M/s. Vidhani Trade Marks Co. N. Delhi / M/s. Shree Ganesh Rolling Mills (India) Limited, Haryana
10	1546077/30	Opp. No. AMD-737372	M/s. H. K. Acharya & Company, Ahmedabad / M/s. Gopal Snacks Private Limited V/s M/s. Jasani & Company, Rajkot / M/s. Rajkot District Co- Operative, Rajkot
